

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 68(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016



NAME OF THE COMPANY: Mr. Jasmeet Singh Bhandari & Ors.

V/s.

M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

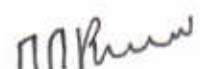
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. U.K. CHOUDHARY, SR. ADVOCATE		} RESP. 9, 11		
2.	MR. HIMANSHU UJT, ADVOCATE				
3.	MR. KRISHNENDU DATTA, ADVOCATE				
4.	MR. DIGGAJ PATHAK, ADVOCATE		} RESP. 10		
5.	MS. SHWETA SHARMA, ADVOCATE				
6.	MR. V. Seshagiri, Advocate		- Per Arvind Bali		
7.	MR. JASPREET SINGH CHAWLA		- For Respondent		

ORDER

Learned counsel for the petitioner undertakes to file rejoinder within five weeks with
a copy in advance to the counsel for the respondent.

List for further consideration on 9.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 27/07/2016